

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-202
IB-3075(ND)/2019

IN THE MATTER OF:

Mr. Amit Mittal.

Vs.

M/s Supertech Ltd.

....APPLICANT

....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 5.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SAROJ RAJWARE,

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. M.P Sahay, Ms. Eccha Shukla, Advocates

For the Respondent

: Ms. Gunjan Tejwani, Mr. Bhrigu Dhani, Mr. Ashish Verma, Mr. Abhay Kaushik, Advocates

For the Intervener

:

ORDER

Both the sides are present. Matter relates to home-buyers. Therefore, matter stands adjourned.

Put up on 31.03.2020.

-scl-

(SAROJ RAJWARE)
MEMBER (TECHNICAL)

-scl-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)